COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 236 OF 2019

Dated : 17th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

THDC India Limited **...Appellant(s)**
Vs.
Central Electricity Regulatory Commission & Ors. **...Respondent(s)**

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Mr Shubham Arya

Counsel for the Respondent(s) : Mr. Varun K. Chopra for MPPMCL

Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-4

ORDER

Finally two weeks' time is granted to complete service.

List the matter on ***15.10.2019.***

(Ravindra Kumar Verma)
Technical Member

(Justice Manjula Chellur)
Chairperson

mk/mkj